

ITEM NO.18

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. S.P.S. LALER

Criminal Appeal No(s). 1848/2019

STATE OF U.P.

Appellant(s)

VERSUS

VINOD SONKAR & ANR.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.179848/2019-CONDONATION OF DELAY
IN FILING and IA No.179850/2019-EXEMPTION FROM FILING O.T.)

Date : 18-05-2022 This appeal was called on for hearing today.

For Appellant(s)

Mr. Adarsh Upadhyay, AOR
Ms. Lavanya Dhawan, Adv.

For Respondent(s)

Ms. Manju Jetley, AOR

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Four weeks time is given to respondent No.1 to file the
counter affidavit.

Service of notice is complete on respondent No. 2 but none has
entered appearance on his behalf.

Await Records.

List again on 17.8.2022.

S.P.S. LALER
Registrar

MG